GOVERNMENT OF INDIA MINISTRY OF POWER

RAJYA SABHA UNSTARRED QUESTION NO.1747 ANSWERED ON 15.12.2025

FINANCIAL HEALTH OF DISCOMS IN INDIA

1747 SHRI DIGVIJAYA SINGH: SMT. RANJEET RANJAN: SMT. PHULO DEVI NETAM:

Will the Minister of **POWER** be pleased to state:

- (a) the details of the total outstanding debt and payables of DISCOMs as of 30th October, 2025;
- (b) the details of the Ujwal DISCOM Assurance Yojana (UDAY) goals, along with the status of viability, DISCOM-wise;
- (c) the number of States' DISCOMs that met UDAY targets for loss reduction; and
- (d) the measures that are being taken to reduce DISCOMs losses, and gaps between revenues and costs?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF POWER

(SHRI SHRIPAD NAIK)

- (a): State-wise details of outstanding debt and payables for power purchase as on 31.03.2025 are enclosed at **Annexure I and II** respectively. Payables for power purchase have reduced from 132 days level (FY 24) to 120 days level (FY 25(Provisional)). Further, Legacy Dues of Generating companies (IPPs, CPSEs and Renewable Energy Developers), Traders and Transcos have reduced from Rs.44,701 Cr in March 2024 to Rs.18,857 Cr in March 2025.
- (b)& (c): UDAY was launched with an overall objective of operational and financial turnaround of State owned DISCOMs through efficiency improvements and financial restructuring. Recognising that the liabilities of the State owned DISCOMs are the contingent liabilities of the States themselves, UDAY envisaged States taking over 75% of the debt of the DISCOMs as on 30.09.2015. As a result of participation of States and DISCOMs under UDAY and other efficiency measures, AT&C losses reduced from 23.70% in FY16 to 20.78% in FY20. DISCOM-wise target and achievement of AT&C Loss is enclosed at **Annexure III**.
- (d): Government of India has been supporting the State distribution utilities to improve their performance through various initiatives. Some of the key initiatives taken for improving the viability of the distribution utilities, are as under:-

. 2

- Revamped Distribution Sector Scheme (RDSS) launched with the objective of improving the quality and reliability of power through a financially sustainable and operationally efficient distribution sector. The release of funds under the scheme is linked to States/ distribution utilities taking necessary measures to improve their performance.
- Performance linked additional borrowing space of 0.5% of GSDP allowed to State Governments.
- Additional Prudential Norms mandated for sanctioning of loans to State owned power utilities.
- Rules have been put in place for implementation of Fuel and Power Purchase Costs Adjustment (FPPCA) and cost reflective tariff so as to ensure that all prudent expenses for supply of electricity are passed through.
- Rules and Standard Operating Procedure issued for proper subsidy accounting and release.

The States/ distribution utilities are implementing the reforms and with the concerted efforts of Central and State Governments/ distribution utilities, AT&C losses at national level have reduced from 21.9% in FY21 to 16.16% in FY25 and ACS-ARR gap has reduced from Rs 0.69/kWh in FY21 to Rs. 0.11/kWh in FY25.

ANNEXURE REFERRED IN REPLY TO PARTS (a) OF UNSTARRED QUESTION NO. 1747 ANSWERED IN THE RAJYA SABHA ON 15.12.2025

State wise Outstanding Debt (Rs Cr)

States/ UTs	FY2024-25
Andhra Pradesh	77,600
Assam	1,131
Bihar	14,002
Chhattisgarh	5,428
Gujarat	258
Haryana	20,311
Himachal Pradesh	7,024
Jharkhand	22,381
Karnataka	47,993
Kerala	17,638
Madhya Pradesh	49,239
Maharashtra	90,659
Manipur	745
Meghalaya	1,474
Punjab	17,411
Rajasthan	98,488
Tamil Nadu	1,88,411*
Telangana	59,230
Tripura	0
Uttar Pradesh	61,395
Uttarakhand	1,729
West Bengal	15,279
Private Sector	7,595
Total	8,05,422

^{*:} data also includes last year figures for TANGEDCo (Tamil Nadu) which was recently unbundled into 3 companies one of which is TNPDCL (distribution company of Tamil Nadu). Considering, Outstanding Debt of only TNPDCL i.e. Rs 1,01,782 Cr, total Outstanding Debt at National level would be: Rs 7,18,793 Cr.

ANNEXURE REFERRED IN REPLY TO PARTS (a) OF UNSTARRED QUESTION NO. 1747 ANSWERED IN THE RAJYA SABHA ON 15.12.2025 .

State-wise Payables for Power Purchase

States/Uts	Payables (Days)					
	As on March 31, 2024	As on March 31, 2025				
Andhra Pradesh	105	105				
Assam	41	62				
Bihar	109	97				
Chattisgarh	108	82				
Delhi	277	389				
Gujarat	3	4				
Haryana	38	46				
Himachal Pradesh	71	80				
Jharkhand	420	384				
Karnataka	177	152				
Kerala	95	69				
Madhya Pradesh	211	208				
Maharashtra	104	111				
Manipur	76	74				
Meghalaya	212	193				
Odisha	54	-				
Punjab	40	45				
Rajasthan	63	51				
Tamil Nadu	184	78				
Telangana	310	295				
Tripura	94	-				
Uttar Pradesh	153	156				
Uttarakhand	39	61				
West Bengal	159	172				
All India	132	120				

Annexure-III

ANNEXURE REFERRED IN REPLY TO PARTS (b) & (c) OF UNSTARRED QUESTION NO. 1747 ANSWERED IN THE RAJYA SABHA ON 15.12.2025

DISCOM wise AT&C loss target and achievement

SI NO	DISCOM	AT&C Loss Targets under UDAY as per MoUs					Achievement					
		15-16	16-17	17-18	18-19	19-20	15-16	16-17	17-18	18-19	19-20	
1	Andaman & Nicobar PD	18.61	18.42	16.84	15.50	15	-	-	30.28	23.43	23.34	
2	APEPDCL	-	5.46	5.45	5.44	-	7.10	7.48	10.88	18.30	6.64	
3	APSPDCL	-	11.29	11.09	10.89	-	12.03	17.02	16.04	29.76	13.17	
4	Arunachal PD	57.74	52.41	43	39	25	54.58	53.64	51.08	52.53	40.49	
5	APDCL	22.49	19	17.75	16.1	15	26.02	20.11	17.64	20.19	23.39	
6	NBPDCL	40	34	28	20	15	35.73	37.85	30.46	26.97	28.94	
7	SBPDCL	44	38	30	22	15	47.87	46.81	35.53	37.81	48.29	
8	CSPDCL	21	18.93	18	15	-	22.10	23.87	20.74	24.96	18.46	
9	DNHPDCL	-	7.97	7.5	7	-	-	-	6.55	5.45	3.56	
10	Daman & Diu PD	-	10.33	9.32	8.3	-	-	-	17.11	6.19	4.07	
11	Goa PD	21.06	18.75	16.59	15	-	19.77	24.33	10.48	17.61	11.41	
12	DGVCL	9.29	9.24	9.19	9.15	_	10.48	10.20	6.60	5.90	6.22	
13	MGVCL	16	15.5	15	14.5	-	11.81	11.24	11.73	10.38	11.30	
14	PGVCL	22	19.66	17.33	15	-	24.71	21.71	19.64	21.21	18.80	
15	UGVCL	9.82	9.77	9.72	9.67	-	11.53	9.17	9.32	12.01	6.88	
16	DHBVNL	26.44	23.10	19.16	15.34	-	26.44	23.10	19.16	15.34	16.37	
17	UHBVNL	31.61	25.94	21.64	15.01	-	32.84	30.68	25.38	22.04	20.83	
18	HPSEBL	13.85	13.5	13	12.75	-	9.68	11.48	11.08	12.46	13.33	
19	JKPDD	56	46	35	25	15	58.75	59.96	53.67	49.94	60.46	
20	JBVNL	35	28	22	15	-	33.34	40.83	44.72	28.33	37.13	
21	BESCOM	16.76	12.94	14.61	14.36	14.08	13.88	14.91	13.17	15.79	17.91	
22	CHESCOM	16.2	15.16	14.74	14.5	-	13.60	19.31	13.20	19.91	21.65	
23	GESCOM	20.65	17.75	16.67	15	-	18.00	17.86	16.39	27.38	17.87	
24	HESCOM	18.1	17.68	17.02	15	-	27.63	18.35	22.84	24.88	15.31	
25	MESCOM	12.99	12.55	11.79	11.7	-	12.71	19.47	14.23	18.12	15.33	
26	KSEBL	11.57	11.45	11.23	11	-	12.40	13.42	12.81	9.10	13.12	
27	Lakshadweep ED	-	13.9	10.32	10	ı	-	-	19.15	26.82	13.69	
28	MPMaKVVCL	28.65	22.09	19.19	17.2	15	31.09	34.29	39.00	45.02	37.17	
29	MPPaKVVCL	22.38	20.4	18.41	16.27	15	25.06	19.08	18.69	25.28	20.94	
30	MPPoKVVCL	22.65	19.72	17.73	15.59	15	26.10	28.00	34.84	40.38	33.89	
31	MSEDCL	17.31	16.74	15.61	14.39	-	21.74	22.84	14.38	16.23	19.80	

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SI NO	DISCOM	AT&C Loss Targets under UDAY as per MoUs				Achievement					
		15-16	16-17	17-18	18-19	19-20	15-16	16-17	17-18	18-19	19-20
32	MSPDCL	44.2	25.15	18.7	15	-	31.72	33.01	27.46	25.26	23.30
33	MePDCL	36.5	32.51	27.5	21.5	15	45.98	38.81	41.19	35.22	31.67
34	Mizoram PD	32.17	27.38	23.76	20.3	15	35.18	24.98	16.16	16.20	20.66
35	Nagaland PD	-	70	39	32	24	33.44	38.50	41.36	65.73	64.79
36	Puducherry PD	19.88	19	15	12	-	22.43	21.34	19.19	19.77	18.45
37	PSPCL	16.16	15.30	14.50	14	-	15.88	14.46	17.31	11.28	14.35
38	AVVNL	24	20	17.5	15	-	27.66	25.19	23.14	23.37	22.08
39	JdVVNL	22.4	18	16.5	15	-	29.67	26.17	23.49	35.20	38.26
40	JVVNL	28	22	18.5	15	-	35.87	29.79	25.19	25.73	27.83
41	Sikkim PD	37.13	29.5	25.94	15	-	43.89	35.62	32.48	41.83	28.77
42	TANGEDCO	14.58	14.06	13.79	13.5	-	16.83	18.23	19.47	17.86	15.00
43	TSNPDCL	-	11.90	10.95	10	-	17.41	16.19	24.74	28.63	35.26
44	TSSPDCL	-	12.68	11.3	9.9	-	12.64	14.77	17.16	13.79	15.57
45	TSECL	33.8	30	25	20	15	32.68	28.95	30.04	38.03	35.71
46	DVVNL	35.94	30.3	24.83	20.44	15.35	43.13	40.62	38.89	37.12	39.75
47	KESCO	35.25	29.44	24.11	19.37	14.45	28.16	25.10	22.52	16.49	15.49
48	MVVNL	33.13	27.8	23.2	19.45	14.89	44.58	47.27	45.29	40.62	34.14
49	PaVVNL	24.63	22.99	20.63	17.53	14.01	27.12	29.73	25.97	22.27	18.64
50	PuVVNL	38.87	34.19	26.92	20.65	15.49	51.14	53.19	47.89	39.64	34.24
51	UPCL	17	16	15	14.5	-	18.01	16.68	16.34	17.45	20.35
